



**भारतीय रिज़र्व बैंक**

**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

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DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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April 09, 2018

#### 4 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Times Tradelink Private Limited	312, Todi Chambers 2, Lal Bazar Street, 3 <sup>rd</sup> Floor, Kolkata-700 001	B.05.06022	January 21, 2004	March 07, 2018
2	M/s Saka Investments Private Limited	1585, Sector 18-D, Chandigarh-160 019	06.00111	May 02, 1998	February 07, 2018
3	M/s Tejumal Trading Private Limited	316/A-2, Shah & Nahar Industrial Estate, Dhanraj Mills Compound, S.J Marg, Lower Parel, Mumbai-400 013	13.01122	December 05, 1998	March 09, 2018
4	M/s Pancham Finlease Private Limited	B-10, Gajanan Chamber, near ST Depot, Makarpura Road, Vadodara 390 010	01.00069	November 19, 1998	March 09, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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